

**Defective Case Register from 2025-11-10 to 2025-11-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/45987/2025	PRADEEPTA KUMAR SWAIN	2025-11-10	D.Fee of Rs.50/- not paid in the v.nama
2	D-CRLREV/33880/2025	MANAS KUMAR CHAND	2025-11-10	Date of FIR. in sl.2 of date chart not tally and page no.22 partially neat
3	D-CRLREV/34074/2025	SISIRA PANIGRAHI	2025-11-10	Name of trial court not mentioned in being aggrieved.
4	D-CRLMC/33901/2025	ALOK KUMAR MOHAPATRA	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Paragraph no. not correctly furnished on declaration.2. C.Copy of Prosecution Complaint No. 01 of 2025 to be filed.3. Signature of the petitioner on V>Nama does not tally with cause title
5	D-WP(C)/45519/2025	JUGALA KISHORE PANDA	2025-11-10	1.Page Nos.24 25 26 28 to 32 Are Not Legible
6	D-WP(C)/45126/2025	HARMOHAN DHAL	2025-11-10	Copy of the representation vide annex-8 not tally with Index.
7	D-ABLAPL/34036/2025	SMRUTI RANJAN ROUT	2025-11-10	1. Name of Informant appearing in Para 3 be redacted. 2. Name of Pet. No.3 in C.T. not tally with signature
8	D-BLAPL/34024/2025	SK. ZAFARULLA	2025-11-10	Page No. 9 not legible
9	D-WP(C)/46063/2025	GOKULANANDA SAHU	2025-11-10	1. Page nos.10 and 12 not neat and legible.
10	D-RSA/46032/2025	SOURAV SUMAN BHUYAN	2025-11-10	Page No-35 repeated be corrected
11	D-CRLMC/34193/2025	GOKULANANDA SAHU	2025-11-10	1. Date of impugned order not correctly furnished in entire petition.
12	D-CRLMC/34002/2025	PRIYA RANJAN SINGH	2025-11-10	1. Name of the op. party not furnished in V.nama
13	D-WP(C)/45148/2025	SUBHASIS MOHAPATRA	2025-11-10	.Petition not correctly addressed to Honorable Court
14	D-CONTC/40750/2025	RAMANIKANTA PATTANAIK	2025-11-10	i) Date of disposal of Wp(c)no. mentioned on the top of the Affidavit not correct
15	D-WP(C)/45166/2025	ARUPANANDA GOSWAMY	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Paragraph not mentioned in the affidavit
16	D-CRLREV/34072/2025	SISIRA PANIGRAHI	2025-11-10	Name of the trial court not mentioned in being aggrieved .
17	D-RSA/45528/2025	ASHOK KUMAR PRADHAN	2025-11-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid
18	D-ABLAPL/34129/2025	RANJAN KUMAR NAYAK	2025-11-10	1. Occupation of Deponent mentioned under Sl. 1 of Affidavit not correct. 2. Paragraph declaration not correct. 3. Deponent not identified.
19	D-CRLREV/33868/2025	JYOTIRMAYA SAHOO	2025-11-10	1. page no. 19 not neat. 2.Annex.2 and 3 not mentioned in page nos. 15 and 20.3. Op. no. 2in cause title not made a party in annex.3
20	D-WP(C)/45997/2025	P.ANUP DASH	2025-11-10	Occupation not mentioned in the affidavit and also I.A
21	D-MACA/45600/2025	RIMJHIMBALA PATI	2025-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 6days
22	D-ABLAPL/34219/2025	SANGRAMJIT PANDA	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Affidavit not tally with cause title.2.page no.8 partially neat
23	D-ABLAPL/34115/2025	SURYAKANTA DWIBEDI	2025-11-10	1. Facts mentioned in last para of Para 2 not correct
24	D-RVWPET/45915/2025	ADV.	2025-11-10	i) Delete the name of the Honble Judge. ii) Cause title in wp(c) to be filed. iii) Day of delay left blank in prayer portion of I.A. iv) Put up for SR after removal of defects and calculation of limitation after disposal of I.A. filed for dispensing with c. copy of impugned order.
25	D-OTAPL/44187/2025	PRASENJEET MOHAPATRA, (SR. STANDING COUNSEL)	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 2 days delay 2.Page nos.52 53 and 54 not legible. 3. I.A. petition not paginated
26	D-BLAPL/34032/2025	DEVASHIS PANDA	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-CRLMC/34128/2025	ASHOK KUMAR MISRA	2025-11-10	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. Name of the Both parties not mentioned in V.nama.
28	D-CMP/46106/2025	MANMOHAN BEHERA	2025-11-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-ABLAPL/34091/2025	MOHAMMED RIAZ	2025-11-10	1.Date mentioned in the Date Chart not correct
30	D-WP(C)/45858/2025	AMIT PRASAD BOSE	2025-11-10	Page no.8 not neat.
31	D-WP(C)/45845/2025	AMIT PRASAD BOSE	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in cause title and affidavit.
32	D-CRLA/34016/2025	CHINMAY MOHANTY	2025-11-10	1. Period of Delay 31 days (I.A. for condonation of delay not filed) 2. Year of G.R.Case No. wrongly furnished in prayer
33	D-MACA/45590/2025	SOMNATH ROY	2025-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 32 days
34	D-CMAPL/45909/2025	SAMARENDRA BAHADUR	2025-11-10	Put up for SR after filing of c.copy of impugned order.
35	D-WP(C)/45394/2025	DEVI PRASAD DASH	2025-11-10	Name of the adv not mentioned capital letter in the v.nama.
36	D-WP(C)/45181/2025	BISWAJIT MAHARANA	2025-11-10	PETITIONER NO-4 AND 5 AGE NOT MENTIONED
37	D-WP(C)/45134/2025	LINGARAJ SARANGI	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WP(C)/45594/2025	SUBHADUTTA ROUTRAY	2025-11-10	Date not correct in annexure-5 in Book mark.
39	D-WP(C)/45455/2025	CHITTA RANJAN LENKA	2025-11-10	1. Page nos.19 20 and 21 not neat.
40	D-ABLAPL/34171/2025	SANJIB KUMAR BHANJADEO	2025-11-10	1. Name of P.S. mentioned in Synopsis Para 1 Para 2 and Prayer not correct. 2. Occupation of Deponent not mentioned
41	D-WP(C)/42695/2025	DEBASHISH KUMAR PANDA	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of petitioner not removed from para -3 and affidavit..Put up for further SR.
42	D-RPFAM/45922/2025	MAMATA MISHRA	2025-11-10	further SR after filling of c copy of order
43	D-CRLMP/33918/2025	PRAKASH CHANDRA DASH	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				.Petition not correctly addressed to Honorable Court
44	D-CRLREV/34102/2025	RAJENDRA KUMAR SAHU	2025-11-10	Put up SR After copy of correct order dated 12.5.2025
45	D-CRLMP/33890/2025	KIRAN ROUT	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. PAGE NOS. 15 18 19 and 20 NOT LEGIBLE . 2. AS PER PRAYER THIS CRLMP MAY NOT BE MAINTAINABLE AS POLICE AUTHORITIES ARE NOT OPP. PARTIES
46	D-RVWPET/45901/2025	ADV.	2025-11-10	i) Delete the name of the Honble Judge in RVWPET. ii) Cause title in wp(c) to be filed. iii) Date of delay left blank in prayer portion of I.A. iv) wp(c) no. wrongly mention in I.A. no. 424/2025. Put of SR after removal of defect and disposal of I.A. filed for dispensing with c. copy of impugned order
47	D-CRLREV/34217/2025	BIKRAM ROUT	2025-11-10	1.Authentication fee 2.20/- not paid 2.Page no 80 to 84 not page mark.
48	D-CRLMC/34116/2025	SANDIPANI NAYAK	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. C.Copy of impugned order dated 07.07.2025 under Annexure-3 to be filed.2. Synopsis and Date chart not alphabetic paginated in Index.3. Paragraph no.not furnished on declaration.
49	D-ABLAPL/34175/2025	SANJIB KUMAR BHANJADEO	2025-11-10	1. Occupation of Deponent not mentioned.
50	D-CONTC/45513/2025	KSHIROD KUMAR ROUT	2025-11-10	1. Page no.9 not filed.
51	D-WP(C)/45657/2025	SAMIR KUMAR MISHRA	2025-11-10	Page no.48 49 106 and 136 not neat
52	D-MATA/45687/2025	UMA CHARAN MISHRA	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-WP(C)/45086/2025	PRABODHA CHANDRA NAYAK	2025-11-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-RVWPET/45536/2025	DEBARAJ MOHANTY	2025-11-10	i) Legible copy of page no. 216 to 223 to be filed. ii) Para no. 2 repeat in I.A. no. 420/2025.
55	D-RPFAM/45403/2025	ASHOK KUMAR BEHERA	2025-11-10	it will be register as GUAP
56	D-RSA/45698/2025	BAIJAYANTI MOHANTY	2025-11-10	1.D.C.Fee of Rs.2740/- to be Paid 2. C.Fee Payable be corrected.3.D.C.Fee be Paid.Put up

				for further S.R after rectification for computing the period of limitation
57	D-ABLAPL/34220/2025	SANGRAMJIT PANDA	2025-11-10	page no.8 and 9 partially neat
58	D-WP(C)/46023/2025	SURESH KUMAR CHOUDHURY	2025-11-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
59	D-ABLAPL/34106/2025	SOUMYAJYOTI BISWAL	2025-11-10	14-NOT PROPERLY INDEXED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
60	D-TRP(C)/45838/2025	AMIT PRASAD BOSE	2025-11-10	1-COURT FEE IS DEFICIENT.
61	D-WP(C)/45775/2025	PABITRA KUMAR DUTTA	2025-11-10	P.I.L Rulls-VIII not complied
62	D-RPFAM/45914/2025	PRAHALLADA SAHU	2025-11-10	1. Period of Delay 178 days
63	D-RVWPET/45262/2025	SAYANTAN PANDA	2025-11-10	The petitioner file this case by the nomenclature RVWPET for the facts of the case is arising out of criminal in nature. Question of maintainability.
64	D-RSA/45661/2025	GOKULANANDA SAHU	2025-11-10	1.Valuation of the Appeal be correctly furnished.2.C.Copy of the Trial Court Judgement and Decree be filed.Put up for further S.R after made good.
65	D-WP(C)/46003/2025	PRADEEPTA KUMAR SWAIN	2025-11-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  D.fee of OSBC Rs.50/- not paid in the v.nama.
66	D-CMAPL/46110/2025	NIRANJAN PRASAD PATRA	2025-11-10	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Interim application wrongly mention in Index. ii)Date of disp. of wrongly mention in cause title. iii) Reference certificate not furnished. iv) Vernacular certificate not furnished
67	D-CRLMC/34190/2025	GOKULANANDA SAHU	2025-11-10	1. Date of order not correctly furnished Sl. nos. 4 and 5 in Index
68	D-CRLMC/33863/2025	AVIJIT PATNAIK	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Date of order not correctly furnished in para no.6
69	D-WP(C)/45128/2025	UMAKANT SAHOO	2025-11-10	Date of Copy of D.E.O order vide annex-7 not tally with Index

70	D-RSA/45507/2025	ASHOK KUMAR PRADHAN	2025-11-10	Put up for further S.R after payment of C.Fee of Rs.2978/- for computing the period of limitation.
71	D-CRLA/34026/2025	BIJAYA KUMAR RAGADA	2025-11-10	1. Period of Delay 60 days (I.A. for condonation of delay not filed) 2. Para Nos. of grounds not correctly furnished
72	D-WP(C)/43312/2025	MADHAB LAL AGARWAL	2025-11-10	Name Of The Department of opp.party Nos. 1 and 2 not mentioned.
73	D-BLAPL/34077/2025	BIRAJA PRASAD TRIPATHY	2025-11-10	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
74	D-WP(C)/45654/2025	ANINDYA KUMAR MISHRA	2025-11-10	Page nos. 81 133 134 and 137 not neat and legible
75	D-CMAPL/43868/2025	ADV	2025-11-10	AU fee Rs 2.25/- payable Rs-2 paid/- Rs-0.25/- to be paid.
76	D-WP(C)/42492/2025	RANJIT SAMAL	2025-11-10	Date not mentioned in para 8 and 10. Annexures not properly reflected in averments as per index. Date of annexure-8 not correct in index
77	D-RVWPET/46111/2025	TUSAR KUMAR MISHRA	2025-11-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 2162 days delay 2. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- Rs-2/- paid Rs-0.25/- to be paid.
78	D-MACA/45730/2025	ADAM ALI KHAN	2025-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 188 days
79	D-CRLREV/34070/2025	SISIRA PANIGRAHI	2025-11-10	Name of trial court not mentioned in being aggrieved .
80	D-ABLAPL/34078/2025	DEEPAK KU SAHOO	2025-11-10	1. Mobile No. of the concerned Advocate not legible. 2. Name of the Pet. mentioned in Affidavit not correct.
81	D-OTAPL/45991/2025	S.K ROY CHOUDHARY, SR.S.C	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after filling of c copy of order
82	D-WP(C)/45221/2025	SWETALANA DAS	2025-11-10	Detail address of the O.P. no.1 not furnished in the cause title. 2. Nomenclature of the case not furnished in the V.nama.
83	D-WP(C)/45130/2025	SUKANTA KUMAR MISHRA	2025-11-10	Page marking not in order
84	D-CONTC/45521/2025	KSHIROD KUMAR ROUT	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. WP(c) case number not correctly furnished in Index page no.4 and cause title
85	D-CRLMC/33850/2025	JITU SAHOO	2025-11-10	14-NOT PROPERLY INDEXED.

				1. Nomenclature not correctly furnished in V.nama
86	D-WP(C)/46065/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-10	Date of the true copy of the representation not furnished in Annex-5.
87	D-WP(C)/45193/2025	RUDRA NARAYAN PARIJA	2025-11-10	Page 26 not available.
88	D-ABLAPL/34178/2025	PRAHALLAD SAHU	2025-11-10	1. Annexure 1 not legible.
89	D-ABLAPL/34167/2025	SANJIB KUMAR BHANJADEO	2025-11-10	1. Page 6 not marked
90	D-ABLAPL/34007/2025	PRASANTA KUMAR DAS	2025-11-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of O.P No. 2 mentioned in cause title as well as in para-2 of the petition be deleted.
91	D-WA/46004/2025	DR. KEDAR NATH TRIPATHY	2025-11-10	1.Authentication fee due on the Appellate Court Judgement Rs .0.25 PAISE DEFICIENT 1.PAGE NO. 11 NOT AVAILABLE 2. NAME OF PETITIONER IN C.T and HER SIGNATURE IN PAGE NO.10 and V.NAMA DOES NOT TALLY 3. BEING AGGRIEVED MENTIONED CLEARLY IN ONE PRAYER BEFORE GROUNDS.PUT FOR SR AFTER REMOVAL OF DEFECTS
92	D-BLAPL/34035/2025	T. NARAYANA MURTY	2025-11-10	1. P.S. case No. and G.R. case No. incorrectly mentioned in para-1 of the petition
93	D-BLAPL/34055/2025	ANIRUDHA DAS	2025-11-10	Hologram of Rs.50/- not affixed in V.nama.
94	D-CRLMC/34378/2025	KSHIROD KUMAR SAHOO	2025-11-10	1.Address of the Opp.Party No.1 not furnished in the cause title.2.Copy of Charge sheet to be filed.
95	D-WP(C)/45113/2025	BIBHU PRASAD DAS	2025-11-10	Age of the petitioner not tally with cause title and affidavit.
96	D-RSA/45381/2025	DEVI PRASAD DASH	2025-11-10	1. Period of Delay 37 days
97	D-ABLAPL/34067/2025	SIBA PRASAD SAHOO	2025-11-10	1. Code No. mentioned in the Index and Petition not correct. 2. Paragraph declaration incomplete. 3. Annexure 1 not attested. 4. OHCBA welfare Fund Rs.50 not paid.
98	D-CRLMC/34203/2025	DEBASISH PATNAIK	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. GR case number not correctly furnished in para no.2. 2. Both parties name not mentioned in V.nama.
99	D-MACA/45480/2025	GIRIJA PRASAD DUTTA	2025-11-10	1.Period of Delay 85 day
100	D-MACA/45475/2025	GIRIJA PRASAD DUTTA	2025-11-10	1. Period of Delay 98 days

101	D-CRLMP/34163/2025	MANAS KUMAR CHAND	2025-11-10	1. PS case number not correctly furnished in Synopsis cause title and para no.1
102	D-WP(C)/45223/2025	DHANANJAYA MUND	2025-11-10	Page no.25 not filed.2.page nos. 76 91 95 97 99 101 103 and 104 not neat and legible.
103	D-BLAPL/34031/2025	CHINMAYA KUMAR SAHU	2025-11-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Case pending before the Lower Court mentioned in petition is incorrect.
104	D-WP(C)/44954/2025	DAMODAR PATRA	2025-11-10	Fathers name and occupation not furnished on affidavit of the I.A.petition.
105	D-WP(C)/45327/2025	SRINIVAS MOHANTY	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. Name of father of the petitioner not correctly furnished in the cause title.3. Paragraph no. not furnished in the I.A..4.Opposite Parties No. not serial in the cause title.
106	D-CRLA/33905/2025	CHINMAYA KUMAR SAHU	2025-11-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 72.50 /- to be paid on c.copies of annex.1 2. 2.Appellant being minor not represented through mother guardian neither cause title nor both I.A. as per v.nama. 3.Affidavit and court fee not filed in both I.A.petition.4 .Sl.nos. of Grounds not alphabetically mentioned and under taking for translated copy not mentioned.
107	D-ABLAPL/34126/2025	PRATIK DASH	2025-11-10	1. Annexure 1 not marked
108	D-CRLMC/34120/2025	TUSHARKANTA SAHOO	2025-11-10	1. Challenging order dated 20.06.2025 in Synopsis not filed.
109	D-CONTC/45801/2025	ADV.	2025-11-10	Ref. certificated not mentioned in cause title.
110	D-WP(C)/45397/2025	DEVI PRASAD DASH	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.Paragraph not mentioned in the affidavit
111	D-ABLAPL/34092/2025	DEEPAK KU SAHOO	2025-11-10	1. Mobile No. of the concerned Advocate not legible. 2. Annexure 1 page 10 not legible.

112	D-CMAPL/45788/2025	ADV.	2025-11-10	This case may be registered as CRLMA
113	D-WP(C)/45158/2025	SITAKANTA HOTA	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of notice vide annex-5 not tally with Index.Occupation not mentioned in the affidavit
114	D-CONTC/45433/2025	ADV.	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-ABLAPL/34146/2025	MANAS KUMAR CHAND	2025-11-10	i) page no. 8 not legible.
116	D-MATA/45873/2025	NISHIKANTA MISHRA	2025-11-10	1. Period of Delay 63 days 2. good ground not furnished
117	D-MACA/45615/2025	PRAKASH KUMAR MOHANTY	2025-11-10	1.free copy filed not seal in every page 2. statutory deposit not made .further SR after filling of proper true copy
118	D-MACA/45597/2025	SOMNATH ROY	2025-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 98 days
119	D-ABLAPL/34015/2025	MANGU NANDY	2025-11-10	1.P.S.case incorrectly mentioned in synopsis. 2.Filing Advocate not signed in V.nama
120	D-WP(C)/45120/2025	AMIYA KUMAR MOHANTY	2025-11-10	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.Fee of Rs.36/- not paid .Serial nos of the parties in the cause title not correctly mentioned.Page 110 not neat.Seven numbers of the Executant not sign in the v.nama.
121	D-WP(C)/45619/2025	SUBHADUTTA ROUTRAY	2025-11-10	page no.37 marked twice
122	D-CRLMC/34281/2025	BISWARANJAN DALAI	2025-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
123	D-CRLMC/33886/2025	ALOK KUMAR MOHAPATRA	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.2.Page nos.204 to 209 not properly

				rotate.3. C.Copy of Prosecution Complaint No.01 of 2025 to be filed
124	D-WP(C)/45220/2025	KHAN MAHMOODUL HASAN NIAMATI	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Address of the deponent not furnished in the affidavit.
125	D-CRLMC/33900/2025	ALOK KUMAR MOHAPATRA	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Paragraph no. not correctly furnished on declaration.2.C.Copy of Prosecution Complaint No.01 of 2025 to be filed.
126	D-CRLMC/33902/2025	ALOK KUMAR MOHAPATRA	2025-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Paragraph no. not correctly furnished on declaration.2. C.Copy of Prosecution Complaint No. 01 of 2025 to be filed
127	D-CRLMP/34195/2025	PRANAB RANJAN CHHATOI	2025-11-10	1. As per mentioned in Index Annexure-1 and 2 not properly arranged
128	D-RVWPET/46025/2025	PRAMOD KUMAR SABAT	2025-11-10	Put up for SR after filing of c. copy of impugned order
129	D-WA/45949/2025	SIDHARTH SHANKAR PADHY	2025-11-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  PUT FOR SR AFTER FILING OF C.COPY OF JUDGEMENT DATED 10.10 2025
130	D-ABLAPL/34019/2025	SUSHANTA KUMAR JOSHI	2025-11-10	14-NOT PROPERLY INDEXED. page no.15 not legible
131	D-CMAPL/45871/2025	SURYAKANTA DASH	2025-11-10	1.Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- Rs-2/- paid Rs-0.25/- to be paid 2. Legible copy of page no. 39 to 43 85 to 89 and 101 are to be filed
132	D-WP(C)/45850/2025	BISWARANJAN DALAI	2025-11-10	Rule -8 of O.H.C.P.I.L. rule not complied.

133	D-WP(C)/44766/2025	SHANTI PRAKASH MOHANTY	2025-11-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-MACA/45478/2025	GIRIJA PRASAD DUTTA	2025-11-10	further SR after filling of c copy
135	D-CRLREV/33380/2025	RAJIV KUMAR MAHANTA	2025-11-10	CRLMC mentioned instead of CRLREV in prayer part.
136	D-RSA/45493/2025	SOUMYA MISHRA	2025-11-10	Date of Decree in the L.A.Court mentioned in the Being Aggrieved Portion and in the Index be corrected
137	D-RVWPET/45905/2025	ADV.	2025-11-10	i) Delete the name of the Honble Judge. ii) Cause title in wp (c) to be filed. iii) Day of delay left blank in I.A. iv) Put up for SR after removal of defect and calculation of limitation after disposal of I.A. filed for dispensing with c. copy of impugned order.
138	D-MATA/42280/2025	NIRANJAN PANDA	2025-11-10	1.Period of Delay 38 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 / not paid
139	D-WP(C)/45222/2025	SWETALANA DAS	2025-11-10	Detail address of the Op.no.1 not furnished in the cause title.

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 10-11-2025 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>